

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.137  
TO BE ANSWERED ON 09.03.2017**

**PRODUCTION AND USE OF LED LAMPS**

**\*137. DR. P. VENUGOPAL:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government proposes to encourage production and use of LED lamps in the country; and**
- (b) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR  
POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) & (b) : A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF STARRED QUESTION NO.137 TO BE ANSWERED IN THE LOK SABHA ON 09.03.2017 REGARDING PRODUCTION AND USE OF LED LAMPS.**

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**(a) & (b) : Yes, Madam. Hon'ble Prime Minister of India launched the National LED programme on 5<sup>th</sup> January 2015, which is being implemented by Energy Efficiency Services Limited (EESL), a joint venture company of four Public Sector Undertakings (PSUs) under the Ministry of Power. Two initiatives, viz., Domestic Efficient Lighting National Programme (DELP) and Street Lighting National Programme (SLNP), have been initiated under this programme, wherein household lighting and street lights respectively are replaced with LEDs. EESL has developed an innovative business model in which the entire investment in these programmes is made by it and the investment is paid back over time from energy savings. This obviates the need for any Government funding for this programme.**

**The following measures have been undertaken to encourage the production of LEDs in the country:-**

- i. The LED bulbs procurement conditions of EESL requires the bidders to have manufacturing facility in India.**
- ii. The EESL has also incorporated the Preferential Market Access (PMA) norms of Department of Electronics and Information Technology (DEITY), which encourages indigenous manufacturing in procurement process whereby domestic manufacturers get preference in procurement process in case the domestic manufacturer's quoted price upto 15% higher than the L1 price.**
- iii. EESL is doing 100% procurement of LEDs for its various projects through national bidding only, thereby giving preference to Domestically Manufactured Electronic Products (DMEPs) in Government procurement.**
- iv. The Bureau of Indian Standards (BIS) in collaboration with the Bureau of Energy Efficiency (BEE), a statutory body under the Ministry of Power has already published 12 standards for LED lamps.**
- v. BEE has included LED bulb under the star labeling programme.**
- vi. Government has reduced the excise duty from 12% to 6% on LED components and LED lamps under Union Budget 2015-16.**

**Further, following steps have been taken to promote use of LED bulbs:-**

- i. All the Ministries/Departments of Government of India, including their attached/subordinate offices and all States/UTs have been requested to replace Compact Fluorescent Lamps (CFL)/Incandescent bulbs (ICL) with LED bulbs.**
- ii. Directorate General of Supplies and Disposal (DGS&D) has been requested to include LED bulbs on their stock/rate contract, so as to ensure its availability for Government procurement.**
- iii. Kendriya Bhandars, National Co-operative Consumers Federation (NCCF), Canteen Stores Department (CSD) etc. have been requested for sale of LED bulbs through their outlets.**
- iv. Agencies like Central Public Works Department (CPWD), National Building Construction Corporation (NBCC) Ltd. and Delhi Development Authority (DDA) etc. have been requested to supply LED bulbs.**
- v. EESL has signed an MoU with Ministry of Railways to provide LED bulbs to their employees across the country.**

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